

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
IB-332/ND/2018
New IA (Dis.)-18/2024

IN THE MATTER OF:

M/s. Neelam Cromewell

.....Applicant

Vs.

M/s. Sharp Grpahics Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 05.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA(Dis.)-18/2024:-

No one is present on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list this application on **22.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)